

District Court, West Godavari,
Eluru, Dated 15.10.2020.

NOTIFICATION

(As per the guidelines issued by the Andhra Pradesh Corporation for Outsourced Employee)

APPLICATIONS FROM THE ELIGIBLE CANDIDATES ARE INVITED FOR THE POST OF STENOGRAPHER (OUTSOURCING) AS DETAILED HEREUNDER:

Name of the Post.	Emoluments.
<u>STENOGRAPHER (OUTSOURCING)</u>	POST : 1 (SC-W)
PRL. DISTRICT COURT, ELURU.	Rs.15,000/ P.M. (Remuneration)

The applications (together with bio-data) should be addressed to the PRL. DISTRICT JUDGE, WEST GODAVARI, ELURU.

The last date for receipt of applications is upto 5-00 P.M. on 10.11.2020.

QUALIFICATIONS:

- Must be a Graduate from any recognized University.
- Must have passed Typewriting Examination in English by Higher Grade conducted by the State Board of Technical Education & Training, Andhra Pradesh, Hyderabad.
- Must have passed in Shorthand Examination in English by Higher Grade conducted by the State Board of Technical Education & Training, Andhra Pradesh, Hyderabad.

Note : (i) If candidates with Higher Grade qualifications in English Shorthand are not available, the candidates with Lower Grade qualification in English shorthand may be considered.

- Preference shall be given to the candidates possessing Typewriting and Shorthand in Telugu either by Lower or Higher Grade conducted by the State Board of Technical Education and Training, Andhra Pradesh, Hyderabad.

AGE :-As on 01-07-2020 the candidate must have completed the age of 18 years and must not have completed the age of 34 years. The age relaxation of maximum age limit in respect of S.Cs., S.Ts., and B.Cs is 5 years and 10 years in case of candidates of Physically Handicapped and Ex-Service men as per existing Rules, subject to maximum of 44 years.

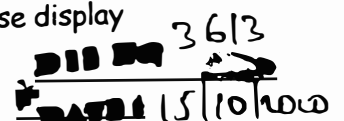
2. Preference shall be given to the local candidates i.e., persons living in the same station or near by Place.
3. The person must have medical fitness and mental alertness for holding of the above said post.
7. Preference will be given to those candidates who have experience in the relevant field.
8. The tenure of the appointment of the Outsourcing basis is 1 Year from the date of joining duty subject to extension given by the Government from time to time.
9. During the tenure of this appointment and working in the Court, the individual shall follow the norms of discipline which the employee of a regular court follows, like attending the court during regular working hours etc.,
10. No T.A. and D.A. will be paid to the candidates who attend the interview.
11. Applications will be rejected summarily if any applicant is found canvassing or endeavoring to enlist his candidature, extraneous support whether from officials or non officials by himself /herself or through his / her relatives or friends or acquaintance.
12. Applications are liable to be rejected at any stage if any information furnished therein is found to be false and applicants are liable for prosecution for furnishing false information.
13. Application should be submitted in the proforma enclosed herewith. Applications received in any other format will be rejected summarily.

Copies of documents to be enclosed to the application:

1. Date of Birth certificate duly attested by a Gazetted Officer.
2. Nativity Certificate issued by not below the rank of Tahsildar.
3. Academic qualification marks lists, Pass certificate, Provisional certificate, and other certificates to prove their professional skills if any.
4. Two Pass port size photographs, out of which one should be affixed on the application form.
5. A self addressed stamped envelope (for ordinary post).


PRL. DISTRICT JUDGE, 17X
W.G., ELURU.

To
All the Judicial Officers in the District with a request to cause display
of the same in Notice Boards of their respective Courts.


DIB BR 3613
DATE 15/10/2020

Copy to:

The District Collector and Chairman, APCOS, West Godavari District.

The Joint Collector (A & W), West Godavari District.

The District Employment Officer, West Godavari, Eluru.

The District Public Relations Officer, West Godavari, Eluru , for wide publicity.

The Superintendent, Accounts Section, District Court, W.G., Eluru.

The Superintendent, Central Nazareth, District Court, W.G., Eluru.

The District Court's Notice Board.

The Incharge System Officer, Principal District Court, Eluru, with a direction to upload the same in the official website of District Court and also send emails to all the Courts.

P R O F O R M A .

Application for the post of STENOGRAPHER (OUTSOURCING)

Ref:- District Court's Notification Dis.No.
Dt.

Affix a latest
Passport size
Photo

1. Name of the Applicant :
(In Block letters)
2. Father's Name :
3. Date of Birth and age :
4. Address for Correspondence :
5. Permanent Address :
6. Whether belonging to :
7. Employment Exchange
Registration Number with
date and place. :
8. Educational Qualifications :
9. Other Qualifications if any :
10. Technical Qualifications :
11. Previous Experience if any :
12. Any other relevant information :

Station :
Dt.

SIGNATURE OF THE APPLICANT.